

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-201/2020

IDC Retired Staff Welfare Association & Ors. ... Petitioners

Versus

State of Goa & Ors. ... Respondents

Mr. D. Lawande, Mr. P. Dangu and Mr. G. Nadkarni, Advocates for
the Petitioners.

Mr. M. Salkar Government Advocate for the State.

Mr. A. D. Bhobe, Advocate for Respondent No.2.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 2nd November, 2020

P. C.:

At the request of Mr. Salkar, learned Government Advocate, we
grant four weeks time to file response to this petition by way of last
chance.

2. Stand over to 07.12.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.